GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1227 TO BE ANSWERED ON 09.02.2017

MGNREGS IN ODISHA

1227. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that the approved labour budget for Odisha under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for financial year 2016-17 is 8 crore person days amounting to Rs. 2459.20 crore and if so, the details thereof;
- (b) the details of the Central share out of the approved labour budget and the funds released to the State so far;
- (c) whether the Union Government is aware that wages of the workers could not be made in the State due to non-availability of funds under the scheme and if so, the details thereof including the pending amount for wage payment; and
- (d) whether the Union Government proposes to release the second tranche of funds to the State for the current financial year under the scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs including Odisha on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. An amount of Rs. 179308.672 lakh has been released to Odisha under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the current year (as on 06.02.2017). The fund release to States/UTs is a continuous process and Central Government is committed to make funds available as per actual basis.
